

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1187
ANSWERED ON:07.03.2007
BAN ON JUNK FOOD
Gaikwad Shri Eknath Mahadeo

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to impose ban of junk food and colas in schools;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be banned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c) Government is making efforts to discourage consumption of junk food and make people aware of nutritious and healthy foods.

The Union Minister of Health and Family Welfare has written to Health Ministers of all States & Union Territories to consider issuing instructions for withdrawal of junk food and carbonated drinks from school and college canteens. Letters have also been written to Chief Ministers of all States and Union Territories to seriously consider issuing instructions to Vice Chancellors of all Universities including Medical and Agricultural Universities of their respective States for withdrawal of Junk Food and Carbonated Drinks from canteens of educational Institutions.

IEC material advising avoidance of junk food has been prepared and circulated to the States.